

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**IB-625/ND/2017**

**IN THE MATTER OF:**

**Indus Container Lines Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**Geo Express Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 7 of IBC**

**Order delivered on 17.12.2019**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :**

**For the Ex-director**

**:Ms. SrishtiThukral, Adv.**

**ORDER**

Heard the submissions made by the counsels for both the parties. Let this matter be fixed for final hearing on 13<sup>th</sup> January, 2020 and if counsel on behalf of the ex-directors is not appearing on that day he will have to pay Rs. 10,000/- as cost to the counsel for the Official-Liquidator. Post the matter to 13<sup>th</sup> January, 2020.

**- S d -**

**(V.K. Subburaj)  
Member (T)**

**- S d -**

**(P.S.N. PRASAD)  
Member (J)**